

**PUNJAB VIDHAN SABHA SECRETARIAT**  
**(LEGISLATION BRANCH)**

No. 5-LA-2022/ 7251

From

Surinder Pal,  
Secretary.

To

All Members of the Punjab Vidhan Sabha.

Dated Chandigarh-160001, the 17 June, 2022.

Sub:-

Facilities to electors to vote in New Delhi or at the place of poll setup at any State Legislative Assembly other than his/her own State-reg.

Sir/Madam,

I am directed to invite your attention to the Election Commission of India's letter no. 479/ECI/LET/FUNC/9/2022/BIEN, dated 16.06.2022 regarding facilities to electors to vote in Parliament House, New Delhi or at the place of poll setup at any State Legislative Assembly other than his/ her own State in extreme cases on a special request to be made to the Election Commission of India in the Format A and B (copies enclosed) not later than 10 days from the date of poll (18.07.2022).

It is also pointed out that the option once made will be final and no change of such choice will be allowed.

Yours faithfully,



**JOINT SECRETARY,**  
**for SECRETARY.**

**Request Form-A**

**Request Form from Member of Legislative Assembly for Permission to vote at  
Parliament House, New Delhi in  
Presidential Election, 2022**

From:

Shri/Smt./Km.....

Member of Legislative Assembly of .....

(Name of State/UT)

To

Shri Suman Kumar Das  
Secretary,  
Election Commission of India,  
Nirvachan Sadan, Ashoka Road,  
New Delhi -110001.

(Tel: 011-23052082, 011-23052145)

(e-mail id: [skdas@eci.gov.in](mailto:skdas@eci.gov.in), [president-cell@eci.gov.in](mailto:president-cell@eci.gov.in))

As I will not be in the State/UT capital on the date of poll for the Presidential Election, 2022,  
I may be permitted to vote at the polling station at New Delhi.

2. If permitted by Election Commission of India, I will either produce my identity card or will  
have myself identified before the Returning Officer who is the Presiding Officer at the place of  
polling in Parliament House, New Delhi.

Dated:

\_\_\_\_\_  
(Signature of the Applicant)

**Request Form-B**

**Request Form from Member of Legislative Assembly of .....(Name of the State) for permission to vote at a Place of Poll in other State in Presidential Election, 2022**

From:

Shri/Smt./Km.....  
Member of Legislative Assembly of .....  
(Name of State/UT)  
Name of the Constituency.....  
(From which elected)

To

Shri Suman Kumar Das  
Secretary,  
Election Commission of India,  
Nirvachan Sadan, Ashoka Road,  
New Delhi -110001.  
(Tel: 011-23052082, 011-23052145)  
(e-mail id: [skdas@eci.gov.in](mailto:skdas@eci.gov.in), [president-cell@eci.gov.in](mailto:president-cell@eci.gov.in))

As I will not be able to cast my vote during the current Presidential Election, 2022, at the place of poll where I am an elector or at Parliament House, New Delhi on the date of poll for the Presidential Election, 2022, due to.....  
..... I may be permitted to vote at the following place of polling: -

Name of State/Union Territory :  
City (where place of poll is fixed) :

2. If permitted by Election Commission of India, I will either produce my identity card or will have myself identified before the Assistant Returning Officer, during poll, who is the Presiding Officer at the place of poll in aforementioned State/Union Territory.

Dated:

\_\_\_\_\_  
(Signature of the Applicant)